

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI  
SUPPLEMENTARY LIST**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-02-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/152(CHE)2022**

**NAME OF THE PETITIONER : Bank of Baroda**

**NAME OF THE RESPONDENT(S) : G Pavan Kumar**

**UNDER SECTION : Sec 95 of IBC, 201**

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**ORDER**

Ld. Counsel Mr.S.Sathyannarayanan appears for the Petitioner.

The Petitioner is directed to file a separate application under Section 98 of the Code to replace the appointed RP.

List the application on **27.02.2024** for hearing.

-SD-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-SD-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**